

**Annexure – 9**

**Name of the corporate debtor: Grandstar Realty Private Limited ; Date of commencement of CIRP:26.09.2023 (Order served to IRP dated 29.09.2023); List of creditors as on: 06.07.2026**

List of other creditors (Other than financial creditors and operational creditors)  
(Amount in INR)

| S.No. | Name of creditor | Details of claim received |                | Details of claim admitted |                 |                                     |                             |                        | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
|       |                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? |                            |                                                |                              |                                    |                 |
|       |                  |                           |                |                           |                 |                                     |                             |                        |                            |                                                |                              |                                    |                 |

NIL